- (c) An exercise was carried out for identification of new coal blocks. Out of these blocks, Coal India Limited (CIL) has sought to retain 138 coal blocks.
  - (d) No, Sir.
  - (e) Does not arise in view of reply to part (d) above.

#### Supply of coal to Satpura Thermal Power Station

†2627. SHRI RAGHUNANDAN SHARMA: Will the Minister of COAL be pleased to state:

- (a) whether it is a fact that Satpura Thermal Power Station is getting sub-standard coal from the coal mines of WCL and as a result thereof the boiler tube is getting damaged affecting the power production;
- (b) if so, whether any proposal has been received from the State of Madhya Pradesh for providing good quality of coal and if so, the action taken thereon; and
  - (c) by when good quality coal would be provided?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SRIPRAKASH JAISWAL): (a) Central Electricity Authority (CEA) has informed that quality of coal from one of the mines of Western Coalfields Limited was not satisfactory, resulting in unloading problems. Improvement of quality of coal is a continuous process and Western Coalfields Limited is being advised to take appropriate measures for improving the quality of coal being supplied to power stations including Satpura Thermal Power Station. However, Western Coalfields Limited (WCL)/ Coal India Limited (CIL) has reported that no information has been received by them from Satpura Thermal Power Station that due to substandard coal, the boiler tube is getting damaged affecting the power production.

(b) and (c) The quality of coal supplied to Satpura Thermal Power Station is in accordance with the requirement of their boiler parameters. As per the provisions of Fuel Supply Agreement (FSA), joint sampling facility is available to the power plant for sample analysis of coal.

### Coal prices

2628. SHRI NAND KUMAR SAI: Will the Minister of COAL be pleased to state:

- (a) whether the Coal India Ltd. has revised the coal prices;
- (b) if so, the details thereof;
- (c) the details of the cost of imported coal as compared to revised prices of CIL as on date;
- (d) whether CIL has signed any coal wages pact with its workers in the recent past;
- (e) if so, the details in this regard; and
- (f) the extent to which the revised coal prices would be able to reduce the burden of coal wages of CIL?

<sup>†</sup>Original notice of the question was received in Hindi.

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI SRIPRAKASH JAISWAL): (a) and (b) Yes, Sir. Run of Mine (ROM) coal prices in all coal companies of Coal India Ltd. (CIL) other than Eastern Coalfields Ltd. (ECL) & Bharat Coking Coal Ltd. (BCCL) have been increased w.e.f. 16th October, 2009 by 10% for all grades of coal over the then existing prices and the increase in respect of coal produced by ECL and BCCL is 15%, except for the portion of Raniganj coal of grades A&B from such mines of ECL which are supplied under a Memorandum of Understanding (MOU) to specific consumers at special prices.

- (c) A comparative picture of indicative landed price of imported coal vis-a-vis that of CIL coal at various distances/locations from pithead (for Indian coal)/Unload Port (for imported coal) is furnished in the Statement-I and II (See below).
- (d) and (e) Yes Sir, the Joint Bipartite Committee for the Coal Industry (JBCCI) consisting of representatives of management of CIL including its subsidiaries & Singereni Collieries Co., Ltd., and five central trade unions, *i.e.*, Indian National Trade Union Congress (INTUC), All India Trade Union Congress (AITUC), Hind Mazdoor Sabha (HMS), Bharatiya Mazdoor Sangh (BMS) and Centre of Indian Trade Union (CITU) has signed a Memorandum of Agreement, i.e., National Coal Wage Agreement -VIII (NCWA-VIII) on 24.01.2009 for the employees of these establishments.
- (f) Out of the additional revenue expected to be generated from the price revision (w.e.f. 16.10.09) of about Rs. 4,629 crore per annum, CIL is to absorb around Rs. 200 crore per annum towards increased input costs of coal feed to washeries of CIL and the balance amount will contribute to reduce the burden of increased wage cost, whose impact in the first year (during 2009-10) is more than Rs. 4000 crore.

Statement-I
Indicative Landed Cost of Coal at various distance from pithead/unload port

(Figs.	ın	Rs./	le,

Particulars	Indian Coal	Indian Coal	Indian Coal	Imported Coal
	ECL/RNG B	SECL/C	MCL/F	Indonesia/
Coal Grade	ROM*	ROM**	ROM***	Thermal
1 2	3	4	5	6
GCV (KCal/Kg)	6049	5597	3865	5900
Basic Price / CIF Price	2070.00	1300.00	480.00	3549.20
Sizing/Transportation Charges	83.00	83.00	83.00	
Port Charges				135.00
Import Duty				179.23
Royalty	6.50	155.00	79.00	
Cess	524.50			10.00
SED	10.00	10.00	10.00	

1	2	3	4	5	6	
Central Sales Tax		107.76	61.92	26.08		
Edu. Cess					5.38	
"FOR" Price	e at Pithead/	2801.76	1609.92	678.08	3878.81	
Unload						
Freight	Distance		Landed Price Rs/Te)			
(Rs./Te)	(Kms.)					
0.00	Pithead/Unload	2801.76	1609.92	678.08	3878.81	
	Port					
125.10	100	2926.86	1735.02	803.18	4003.91	
455.10	500	3256.86	2065.02	1133.18	4333.91	
661.40	750	3463.16	2271.32	1339.48	4540.21	
867.60	1000	3669.36	2477.52	1545.69	4746.41	
1280.10	1500	4081.86	2890.02	1958.18	5158.91	
	Distance(Kms.)	Landed Energy Price (Rs./MKCal)				
	Pithead/Unload	463.18	287.64	175.44	657.43	
	Port					
	100	483.86	309.99	207.81	678.63	
	500	538.41	368.95	293.19	734.56	
	750	572.52	405.81	346.57	769.53	
	1000	606.61	442.65	399.92	804.48	
	1500	674.80	516.35	506.44	874.39	

# Notes:

CIF Price of Imported Coal considered at 76 US \$/Te

Exchange Value considered @ 1 US \$ - Rs. 46.70

\*ECL/RNG B ROM: Eastern Coalflelds Ltd., Raniganj 'B' grade, run-of-mine.

\*\*SECL/C ROM: South Eastern Coalflelds Ltd., 'C' grade, run-of-mine.

\*\*\*MCL/FROM: Mahanadi Coalflelds Ltd., 'F' grade, run-of-mine.

#### Statement-II

Indicative Landed Cost of Coal at various locations

(Figs. in Rs./Te)

Particulars	Metter TPS (Import in		Sikka TPS (Import in		
		East Coast)		West Coast)	
Coal Grade	Raniganj B ROM*	Talcher F ROM**	Indonesia Thermal	Korea-Rewa (SECL) C ROM***	S.Africa Thermal
1	2	3	4	5	6
GCV (KCal/Kg)	6049	3865	5900	5597	6000
Basic Price/CIF Price	2070.00	480.00	4016.20	1300.00	3946.15
Sizing/Transportation Charges	83.00	83.00		83.00	

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1	2	3	4	5	6
Port Charges			135.00		304.00
Import Duty			202.82		199.28
Royalty	6.50	79.00		155.00	
Cess	524.50		10.00		10.00
SED	10.00	10.00		10.00	
SalesTax	107.76	26.08		61.92	
Edu. Cess			6.08		5.98
"FOR" Price at	2801.76	678.08	4370.10	1609.92	4465.41
Pithead/Unload Port					
Rail Freight	712.20	588.50	372.60	1508.90	0.00
Sea Freight	190.00	140.00	0.00	0.00	0.00
Port Charges	303.00	402.00	0.00	0.00	0.00
Total Transportation	1205.20	1130.50	372.60	1508.90	0.00
Charges					
Landed Price	4006.96	1808.58	4742.70	3118.82	4465.41
Landed Energy Price (Rs./MKCal)	662.42	467.94	803.85	557.23	744.23

### Parameters Considered:

CIF Price of Imported Coal at 76 US \$/Te for Indonesia coal and 84.5 US \$/Te for S.Africa coal

Exchange Rate @ IUS \$ = Rs.46.70

Rail Freight for Raniganj - Haldia (358 Kms.) and Ennore - Mettur (400 Kms.)

Rail Freight for Talcher- Paradip (208 Kms.) and Korea-Rewa - Sikka (1848 Kms.)

Sea Freight considered at Rs.l90/Te for Haldia - Ennore & Rs.l40/Te for Paradip - Ennore.

Port Charges at Ennore for Indian Coal considered at Rs.I54/Te

Port Charges considered at Rs. 149/Te at Haldia and Rs. 248/Te at Paradip

Port charges for imported coal considered at Rs.I35/Te in East Coast Ports

\* B ROM: 'B' grade, run-of-mine

\*\*F ROM: 'F' grade, run-of-mine

\*\*\*SECL ROM: South Eastern Coalfields Ltd., run-of-mine.

## Activities of captive coal mines

### 2629. DR. GYAN PRAKASH PILANIA:

SHRI LALIT KISHORE CHATURVEDI:

Will the Minister of COAL be pleased to state:

- (a) whether Government has allocated a large number of coal mines to PSUs and private sector companies and State Governments;
  - (b) whether a number of captive coal mines out of the above are lying unexploited and idle;
  - (c) if so, the details thereof and the steps taken to expedite coal production process; and

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